

SPECIAL BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>VIJAY KUMAR ATTRI VS SAMSING ORGANIC TEA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Srijit Banerjee, Adv. ] For the Operational Creditor

Mr. Nilay Sengupta, Adv. ]

Mr. Avik Chaudhuri, Adv. ] For the Corporate Debtor

Mr. Amandeep Singh, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. List the matter for argument before regular bench on **10.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**